

**BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 5/7/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER TECHNICAL

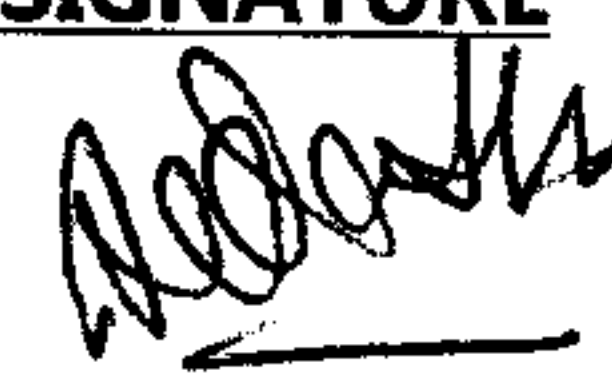

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2019**

Name of the Company: Phoenix ARC Pvt. Ltd.
(Trustee of Phonix Trust FY 14-9)

V/s.

Nagaur Water Supply Company Pvt. Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHISH C DASH	PCS	Applicant	
2.	SNASHUATA SHUKLA	PROVOCATE	RESPONDENT	

ORDER

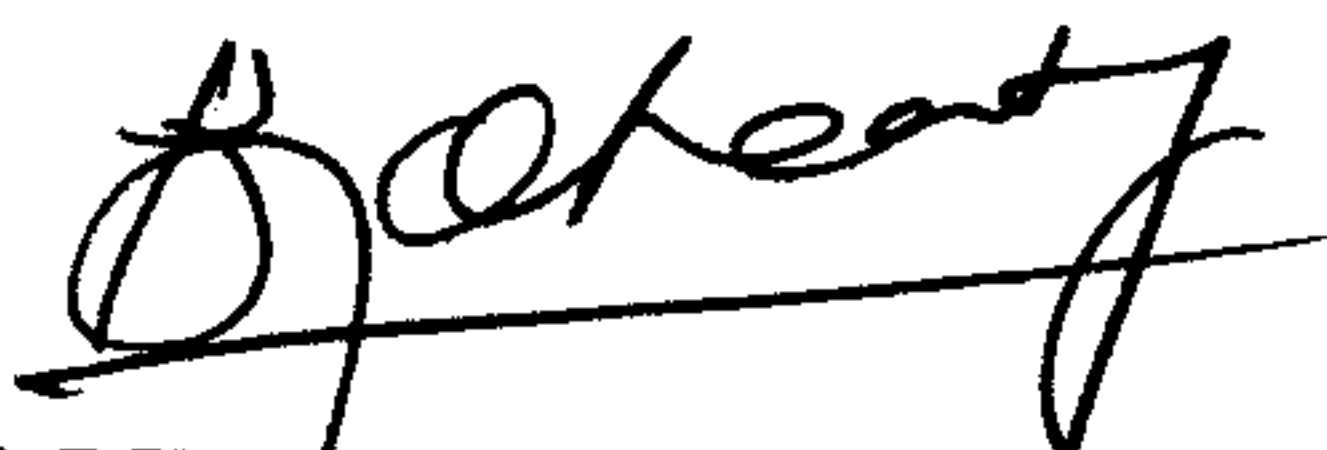
The Parties are represented through their respective Learned Counsel/PCS(s).


The arguments are heard in respect of the main IB petition.

During the course of hearing, the Learned PCS for the Petitioner seeks time to give clarification by furnishing relevant documents and further information so as to support the case.

The time is granted.

List the matter on 23.09.2019.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 28th day of August, 2019.